1793

DISPUTE WIT 1 NEPAL ABOUT SUSTA J 632. DR. (MRS.) MANAGLADEVI \
TALWAR

SHRI ADINARAYANA

REDD":

SHRI M SRINIVASA REDDY:

SHRI JAGAT NARAIN:

Will the Minister of EXTERNAL AFFAIRS be pi sased to state :

- (a) whether he dispute with Nepal about Susta ha been solved; and
- (b) if so, whi t are the details in this regard?

THE DEPU'I *- MINISTER IN THE MINISTRY OI EXTERNAL AFFAIRS (SHRI SUREIvDRA PAL SINGH) : (a) There is 1 p such dispute between India and Nepal and the Indo-Nepal boundary along its entire length is well defined and delineated.

(c) Both the I iovernments are considering the setting 1 » of a Joint Survey Team to relocate riv< r boundaries along the Indo-Nepal bon :r where boundary pillars etc. have been washed away by changes in the river. T e relocation of the boundary on th" ri\-r Gandak including the Susta sector will be looked into by the proposed Joint Survey Team when constituted.

ATTENDANCE B-i CHINESE DIPLOMATS AT RECEPTIONS AR IANOED IN HONOUR OF P.M. AND FOR KIN MINISTER IN AFGHANIS'! IN AND NEPAL

633. SHRI Y. ADINARAYANA REDDV:

SHRI N SRINIVASA REDDY:

Will the IV inister of EXTERNAL AFFAIRS be phased to state :

- (a) whether i is a fact that the Chinese diplomats atteni led the official receptions arranged in hon >ur of the Prime Minister and the Foreigi Minister in the course of their recent visit to Afghanistan and Nepal respectively; an I
- (b) whether lie Government of India attach political significance to this new gesture of the Chinese Government and propose to respond to it in a reciprocal manner?

THE DEPU' A' MINISTER FN THE MINISTRY OF EXTERNAL AFFAIRS SHRI SURENDRA PAL SINGH): (a) Yes, Sir

(b) It is indicative of the return to normal diplom; tic behaviour by Chinese diplomats in :hose capitals.

TRIANGULAR TRADE AGREEMENT BETWEEN INDIA, BULGARIA AND TUNISIA

- 634. SARDAR HARCHARAN SINGH DUGAL: SHRI B. K. MAHANTI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) whether it is a fact that India concluded a triangular trade agreement with Bulgaria and Tunisia in May last to promote trade and commerce between the three countries;
- (b) if so, what are the main features of the said agreement and how they would prove beneficial to India; and
- (c) whether Government are negotia -ting such type of trade agreements with some other countries also, and if so, the details of efforts made so far and results achieved in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM

SEWAK): (a) and (b) The State Trading Corporation entered into a trilateral-deal in March. 1969, with the commercial organisations of Bulgaria and Tunisia. Under this deal, India will export tea and other commodities to Tunisia; Tunisia will export triple super-phosphate to Bulgaria and' India will import Urea from Bulgaria valued at Rs. 34 million. The deal enables India to develop trade with Tunisia which had stopped due to closure of Suez Canal and import larger quantities of Urea from Bulgaria. The trilaterai transaction will be settled in nonconvertible Indian Rupees.

(c) There is no such proposal at present.

INDIAN GOODS IN PAK CUSTODY

- 63^. SARDAR HARCHARAN SINGH DUGAL: Wilt the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether any progress has been made to secure release of the Indian property/ goods seized by Pakistan during the Indo-Pak conflict of 1965, and if so, the details thereof; and
- (b) whether Government are aware that Pakistan has started disposing of the property/goods in question during the recent past gradually, and if so, what is Government's reaction in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The Government of India have